

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 302
CP No. 250/59-241-242/JPR/2019
Under Section 59-241-242-244 of
Companies Act, 2013

In the matter of:

Mr. Amitabh Dube

...Petitioner

Versus

Marathon India Ltd. & Ors.

...Respondents

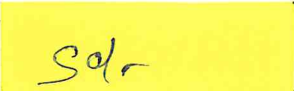
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ashish Sharma, Adv.
For the Respondent : Rohan Mittal, Adv.

ORDER

Heard Mr. Ashish Sharma, Adv. appearing on behalf of the Petitioner. Mr. Rohan Mittal, Adv. appearing on behalf of the Respondents. Learned counsel for the Respondent is directed to produce the entire records of the board meetings. List the matter for further consideration on 13.06.2024. Interim order shall remain continue till the next date of hearing.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024